

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO.3790  
TO BE ANSWERED ON 9<sup>TH</sup> AUGUST, 2017**

**RURAL TELEPHONY UNDER USOF**

3790. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has imposed/proposed to impose ban on some Telecom Service Providers (TSPs) from participating in future rural telephony projects supported by the Universal Service Obligation Fund (USOF);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether failure of TSPs to perform and deliver has adversely affected the implementation of USOF scheme and also the Digital India Programme; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

(a) to (d) No Madam. The Government has not imposed/proposed to impose ban on any Telecom Service Providers (TSPs) from participating in future against rural telephony projects supported by Universal Service Obligation Fund (USOF).

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